

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 329/TT/2022**

**Subject** : Petition for determination of transmission tariff for the transmission lines owned by the Petitioner (MPPTCL) which have been held to be ISTS lines for the year 2019-20 to 2023-24 for inclusion of these assets in computation of Point of Connection Charges and Losses in accordance with the Central Electricity Regulatory Commission (Terms & Conditions of Tariff) Regulations 2019 and (Sharing of Inter-State Transmission Charges and Losses) Regulations, 2020.

**Date of Hearing** : 22.5.2023

**Coram** : Shri Jishnu Barua, Chairperson  
Shri I. S. Jha, Member  
Shri Arun Goyal, Member  
Shri P. K. Singh, Member

**Petitioner** : Madhya Pradesh Power Transmission Company Limited

**Respondents** : PGCIL/CTUIL and 4 Others

**Parties present** : None

**Record of Proceedings**

None present for the Petitioner and the Respondents.

2. The matter will be relisted for hearing on 26.7.2023.

**By order of the Commission**

sd/-

(V. Sreenivas)  
Joint Chief (Law)

